

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. TCP 02/2013

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

NAME OF THE PARTIES: Jeroo Nariman & Anr.
V/s
Dairy Land Plantations (I) Ltd

APPEARANCE :

FOR THE APPLICANT : Absent

FOR THE RESPONDENT : Adv. Declan Fernandez

Section: 397-398 of Companies Act, 1956

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.06.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)